GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA UNSTARRED QUESTION NO. 523 TO BE ANSWERED ON 02.12.2021

Conservation of lakes and tanks in Odisha

523: SMT.MAMATA MOHANTA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Union Government has taken steps for conservation of lakes and tanks in Odisha including Chilika and Ansupa in coordination with the State Government thereby protecting them from extinction; and
- (b) If so, the details of lakes, ponds and tanks selected and funds sanctioned and utilised for the purpose?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ASHWINI KUMAR CHOUBEY)

(a) Yes, Madam. The Ministry of Environment, Forest & Climate Change (MoEF&CC) has taken various steps for conservation of wetlands/lakes including Chilika and Anuspa wetlands in the state of Odisha in coordination with the State Government. The Ministry notified the Wetlands (Conservation and Management) Rules 2017 for the protection and conservation of wetlands under the provisions of Environment (Protection) Act, 1986. Under these Rules, the State Wetlands Authority, Odisha has constituted for conservation and management of wetlands/lakes in Odisha.

Ministry is currently implementing a centrally sponsored scheme namely, National Plan for Conservation of Aquatic Eco-systems (NPCA) for conservation and management of wetlands (includes lakes) in the country on cost sharing basis between Central Government and respective State Governments. The scheme covers various activities such as interception, diversion and treatment of wastewater, shoreline protection, lake front development, in-situ cleaning i.e. desilting & deweeding, storm water management, bioremediation, catchment area treatment, lake beautification, survey & demarcation, biofencing, fisheries development, weed control, biodiversity conservation, education and awareness creation, community participation, etc.

Further, in order to supplement the efforts of the State Governments, the Ministry of Jal Shakti also provides technical and financial assistance to State Governments to encourage sustainable development and efficient management of water resources through various schemes and programmes such as Surface Minor Irrigation (SMI), Repair, Renovation and Restoration (RRR) of Water Bodies Schemes etc. under the

Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) – Har Khet Ko Pani (HKKP).

(b) As per the proposals received from the Govt. of Odisha, so far a total amount of Rs.37.64 Cr has been sanctioned and released as central share to Govt. of Odisha under the scheme of NPCA and the then National Lakes Conservation Plan (NLCP). This amount includes Rs. 28.33 Cr for Chilika, Rs.0.96 Cr for Kanjia, Rs.0.51 Cr for Daha, Rs.4.79 Cr for Ansupa, Rs. 0.84 Cr for Kuanria and Rs. 2.21 Cr for BinduSagar wetlands/Lakes.

Under the Repair, Renovation and Restoration (RRR) of Water Bodies scheme, Two Clusters of 863 (760+103) water bodies from the state of Odisha were included during FY 2014-15 to 2017-18 for the release of Central Assistance under RRR of Water Bodies scheme of AIBP now Pradhan Mantri Krishi Sinchayee Yojana (Har Khet ko Pani). District covered under the schemes are Angul, Balangir, Balasore, Bargarh, Bolangir, Boudh, Cuttack, Deogarh, Dhenkanal, Gajapati, Ganjam, Jharsuguda, Kalahandi, Keonjhar, Khurda, Koraput, Malkangiri, Mayurbhanj, Nabarangpur, Nayagarh, Nuapada, Puri, Rayagada, Sambalpur, Subarnapur and Sundargarh. Estimated cost of the schemes is Rs. 449.025 crore with a planned potential restoration of 51261 ha. So far, Rs. 145.18 crore has been released as Central Assistance (CA) till March, 2021. Irrigation potential of 47963 ha has been restored and 810 no of water bodies have been completed up to March, 2021 as reported by the state.
